

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3457  
ANSWERED ON:11.08.2015  
Blue Print for Old Age Homes  
Bhatt Smt.Ranjanben

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to prepare a blue print for Old Age Homes to be constructed for senior citizens;
- (b) if so, the details thereof and steps taken so far in this regard; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) to (c): Section 19 of the Maintenance and Welfare of Parents and Senior Citizens Act(MWPSC Act), 2007 mandates that State Governments may establish and maintain such number of Old Age Homes at accessible places, as it may deem necessary, in a phased manner, beginning with at least one in each district to accommodate in such homes a minimum of one hundred fifty senior citizens who are indigent. At present, there is no provision for setting up or construction of Old Age Homes, under the Central Sector Scheme of Integrated Programme for Older Persons(IPOP). This Ministry has been providing financial assistance to Non Governmental/ Voluntary Organisations, Panchayati Raj Institutions etc. for running and maintenance of Old Age Home for indigent senior citizens.